

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1153
ANSWERED ON:05.03.2013
MEDICAL VISA
Naranbhai Shri Kachhadia

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to deny medical visa to gay couples and single foreigners looking for Indian surrogates; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): As per the instructions issued by the Government on 9th July, 2012, Medical Visa may be granted to foreign nationals intending to visit India for commissioning surrogacy subject to the condition that the foreign man and woman are duly married and the marriage has sustained atleast for two years. Accordingly, gay couples and single foreigners intending to visit India for commissioning of surrogacy are not covered by the extant instructions.